

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDERS OF THE BENCH

Date of Order : 26.05.2016

OA No. 291/00033/2015 with MA No. 291/00181/2014

Mr. C.B. Sharma counsel for the applicant.

Mr. S. Shriavastava proxy counsel

Mr. Indresh Sharma counsel for the respondents.

Learned counsel for the applicant submits that the Order of the Tribunal has been challenged in the Hon'ble High Court by the respondents which have been stayed. Therefore, the Contempt Petition is closed. The applicant is at liberty to revive the same, if necessary, after the final decision is taken by the Hon'ble High Court in the matter. Notices are discharged.



(Ms. Meenakshi Hooja)
Member (A)

(Dr. K.B. Suresh)
Member (J)

Vv